

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 26 OF 2018 &**  
**IA NO. 131 OF 2018**

**Dated: 16<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Tata Power Delhi Distribution Limited**

**.... Appellant(s)**

**Vs.**

**NTPC Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Kinra  
Mr. Ashutosh K. Srivastava  
Mr. Anupam Varma  
Mr. Nikhil Sharma

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poova Saigal for R-1

**ORDER**

***Admit.***

Issue notice to the Respondents returnable on 05.10.2018

Learned counsel appearing for both the parties submitted that pleadings are complete in the matter.

The submissions made by the Learned Counsel appearing for both the parties, at supra, are placed on record.

List this matter for hearing on **05.10.2018**, as agreed by the Learned Counsel appearing for both the parties.

**(S. D. Dubey)**  
**Technical Member**

*Bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**